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Title: Introduction of the Prevention of Violence against Doctors, Medical Professionals and Medical Institutions Bill, 2018.

DR. SHRIKANT EKNATH SHINDE (KALYAN): I beg to move for leave to introduce a Bill to provide for the prevention of violence against doctors, medical professionals and medical institutions and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the prevention of violence against doctors, medical professionals and medical institutions and for matters connected therewith or incidental thereto.”

The motion was adopted.

DR. SHRIKANT EKNATH SHINDE : I introduce** the Bill.

HON. DEPUTY SPEAKER: Item No.38, Shri P. Karunakaran – Not present

Item No.41, Shri P. Karunakaran – Not present.

Item No.42, Shri P. Karunakaran – Not present.

Item No.43, Shri P. Karunakaran – Not present.

Item No.48, Shri Feroze Varun Gandhi – Not present.

Item No.49, Shri Deepender Singh Hooda – Not present.

Item No.50, Shri Deepender Singh Hooda – Not present.

Item No.51, Shri C.P. Joshi – Not present.

Item No.52, Adv. Narendra Sawaikar – Not present.

Item No.53, Shri Dilip Kumar Mansukhlal Gandhi – Not present.